

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-165/2014/8925/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
Principal Judge, Family Court,
Nalbari.

Dated Guwahati, the 21st October, 2022.

Sub:- **Permission to leave station.**

Ref:- Your letter No. FC.NAL/08/2019/816 dtd. 20.10.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the morning of 22.10.2022 till the evening of 24.10.2022**, as prayed for. The Counsellor, Family Court, Nalbari and in her absence the Chief Judicial Magistrate, Nalbari shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-165/2014/8926-27/A, dated 21-10-2022

Copy to:

1. The Chief Judicial Magistrate, Nalbari.
2. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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